## GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:2264 ANSWERED ON:24.08.2012 LOSSES OF POWER DISTRIBUTIONCOMPANIES Pakkirappa Shri S.

## Will the Minister of POWER be pleased to state:

- (a) whether the combined financiallosses of all the power distribution companies were estimated at `1,20,000 crore in 2011-12;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government hasintroduced Restructured AcceleratedPowerDevelopment and ReformProgramme in the country in order toprevent this loss;
- (d) if so, the date on which thisprogramme was started and the moneyspent, so far on this programme; and
- (e) the targets set along with their timeschedule to prevent the power losses underthis scheme?

## **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIK.C. VENUGOPAL)

- (a) & (b): The combined financial losses of all the power distribution companies in year 2011-12 is not available. However, as per the Power Finance Corporation's (PFC) 'Report on Performance of State Power Utilities for 2008-09 to 2010-11', the accumulated losses of Utilities selling directly to consumers as on 31st March 2011 is Rs.92,625 crores. The State-wise losses as per above report as on 31st March 2011 is given at Annex.
- (c) & (d): Government of India has launched the Restructured-Accelerated Power Development and Reforms Programme (R-APDRP) in July 2008, with an objective to reduce AT&C losses of Distribution Companies. The focus of R-APDRP is on actual demonstrable performance by Utilities in terms of sustained AT&C loss reduction in the project areas. Projects under the scheme are taken up in two parts in towns having population more than 30,000 (10,000 for special category States) as per census 2001. Part-A of the scheme is for establishing IT enabled system for energy accounting / auditing and for Supervisory Control and Data Acquisition (SCADA) for big cities (population:4 lacs and Annual Energy Input: 350MU) whereas Part-B is for up-gradation & strengthening of electrical network expected to result into reduction of AT&C losses.

So far, under Part-A(IT) of R-APDRP, a loan amount of Rs. 5196 crores has been sanctioned for all 1402 eligible towns in 47 Utilities of 29 States and an amount of Rs.1781 crores has been disbursed. Under Part-A (SCADA) of R-APDRP, a loan amount of Rs.1443 crores has been sanctioned for 63 eligible towns in15 States/27 Utilities and an amount of Rs.313 crores has been disbursed. Under Part-B of R-APDRP, schemes worth Rs.24,776 crores in 1084 eligible towns have been sanctioned and an amount of Rs.3699 crores has been disbursed till date.

(e): The projects sanctioned under R-APDRP scheme are at various stages of implementation. Successful completion of the scheme is expected to lead to the reduction of AT&C losses to the extent of 15% in project areas. Part `B` loan will be converted into grants to States/Utilities only on achieving sustained AT&C loss reduction to the extent of 15%.